96

to 10.12.96 the following have been found suitable for such appointment:

| | GROUP 'C'' | | | GROU | J P 'D |
|-----------|--------------------------|-----------------|-----------|----------------------|---------------|
| S. No. | Name | Post | S. No. | Name | Post |
| | Kumari Rajani | Clerk | 1. | Smt. Akhthar Sultana | Peon |
| 2. | Smt. B. Anasuya | Clerk | 2. | Smt. K. Kausalaya | Peon |
| 3. | Km. Saheen Begam | Clerk | 3. | Sh. K. Srinivas | Peon |
| 4. | Sh. B. Munnaji Rao Con | nml.Clerk | | | |
| 5. | Sh. M.A. Inttal Pasha Co | | | | |
| 6. | Sh. M. Srinivas | Comml. Clerk | | | |
| 7. | Sh. T. Ramesh | Clerk | | | |
| 8. | Sh. C. Srinivasa Rao | Clerk | | | |
| 9. | Km. Sayeeda | Clerk | | | |
| 10. | Smt. M. Sujata | Clerk | | | |
| 11. | Km. Y. Sarada | Clerk | | | |

Stoppage of Shatabdi Express in Jolarpet

3028. SHRIT, M. VENKATACHALAM: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to stop Shatabdi Express from Coimbatore to Chennai and Chennai to Mysore at Jolarpet;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RALWAYS (SHRI SATPAL MAHARAJ): (a) No. Sir.

- (b) Does not arise.
- (c) Not found justified.

Subsidy to Farmers for Drip Irrigation

3029. DR. SHRIKANT RAM-CHANDRA JICHKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the subsidy for drip irrigation is not properly reaching the farmers;

- (b) whether Government have received complaints in this regard; if so, the nature of these complaints; and
- (c) the steps taken to see that the subsidy reaches the farmers?

THE MINISTER OF AGRI-CULTURE (SHRI CHATURANAN MISHRA): (a) No, Sir.

- (b) No, Sir.
- (c) The Government of India has issued detailed guidelines to all the states for effective implementation of the scheme to ensure that the benefit reach the farmers.

Transfer Guidelines of KVS for Principals etc.

3030. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that as per Transfer Guidelines in vogue for teaching staff of Kendriya Vidyalayas the tenure of stay at one place is five years in case of Principals and Vice-Principals;